## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/113/2016

NAME OF THE PETITIONER(S)

: Rojer Mathew P.

NAME OF THE RESPONDENT(S)

: M/s P.T. Mathai Construction Company Pvt. Ltd. & 5 others

**UNDER SECTION** 

: 397/398, 402 & 403

S.No. NAME (IN CAPITAL)

**SIGNATURE** 

REPRESENTATION BY WHOM

1. R. VIDHWASHANKAR? Counsel for Pelitionon R. ASHOKKUMAR

2. D. Jayalah him (Advocate) Sunit Agaswal (pes)

KSAS Co company secularis Lip.

3, V-MAHRSH-PRCS Rell- for R-3.

A- Komm.

Counsel for R12 R2.

## **ORDER**

Shri R Ashok Kumar, counsel for petitioner present. Shri A Kumar, counsel for R1 &R2, Shri V Mahesh, PCS representing R3 and Shri Sumit Agarwal, PCS representing R4 are present. Counsels for R1 & R2 and R3 submitted their arguments. Counsel for R4 sought sometime for submitting arguments on their behalf. Time extended at request. Counsel for R1 & R2 and R3 stated that they will submit the written arguments by the next date of hearing. The matter is posted for final arguments on behalf of R4. Put up on <u>07/03/17 at 10.30 A.M.</u>

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)